

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 204/TT/2012

Date: 25.9.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission tariff for 315 MVA, 400/220/33 KV 3-Phase Spare ICT at Raipur SS, 315 MVA, 440/220/33 KV 3- phase Spare ICT at Pune SS & 420, 80MVAR 3 phase Spare shunt reactor at Wardha SS under Provision of Spare ICTs and Reactor for Westren Region from DOCO to 31.3.2014

Sir,

I am directed to refer to PGCIL's petition mentioned above, and to request you to furnish the following information on affidavit, with an advance copy to the respondents/ beneficiaries, latest by 22.10.2012:-

- (a) Supporting documents for interest rate and repayment schedule of Bond XL;
- (b) Date of deployment of loan, basis of allocation of IDC to the assets covered in the instant petition along with calculation.

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)